

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
STARRED QUESTION NO. 89(H)
TO BE ANSWERED ON 17th DECEMBER, 2018

INDIAN PRODUCTS IN CHINESE MARKET

*89(H). SHRI NARANBHAI KACHHADIYA:
SHRI RAMDAS C. TADAS:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the commodities selected by the Government to make inroads into the Chinese market;
- (b) whether any agreement has been signed/finalised for export of fish and fish oil for sale in China;
- (c) if so, the terms and conditions thereof; and
- (d) the details of other products for which the Government is making special efforts to take them to the Chinese market along with the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री सुरेश प्रभु)

THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI SURESH PRABHU)

a) to d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 89(H) FOR ANSWER ON 17th DECEMBER, 2018
REGARDING “INDIAN PRODUCTS IN CHINESE MARKET”.**

(a) to (d): Government of India has been consistently making efforts to obtain market access for various Indian agricultural products, animal feeds, oil seeds, milk and milk products, pharmaceutical products, IT and IT enabled services etc. in light of the potential of these products/services in the Chinese market. In the last few years, various protocols have been signed to facilitate export of Indian rice, rapeseed meal and fishmeal – fish oil.

A Memorandum of Understanding on cooperation related to import and export trade of fishery products was signed between India and China on 20 May 2013. Pursuant to the MoU, Protocol for Hygiene and Inspection requirements for the export of Fish Meal/ Fish oil from India to China has been signed on 28 November 2018. The MoU defines procedures to be followed for processing, storage, transportation, use of additives in the exported fish meal and fish oil.
